

FORM B

PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WEARIT GLOBAL
LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	WEARIT GLOBAL LIMITED
2.	Date of incorporation of corporate debtor	03/08/1999
3.	Authority under which corporate debtor is incorporated / Registered	ROC- KOLKATA
4.	Corporate Identity No of corporate debtor	U40107WB1999PLC089994
5.	Address of the registered office and principal office (if any) of corporate debtor	Crescent Tower, 5 th Floor, 229, A J C Bose Road, Kolkata – 700020, West Bengal Factory located at: Village Bheelgaon, Tehsil- Kasrawad, District – Khargone – 451228. Madhya Pradesh
6.	Date of closure of Insolvency Resolution Process	14/11/2025
7.	Liquidation commencement date of corporate debtor	14/11/2024 (came to the knowledge of Liquidator on 18/11/2024, through email from NCLT)
8.	Name and registration number of the insolvency professional acting as liquidator	Vaibhav Khandelwal, Reg no – IBBI/IPA-001/IP-P02157/2020-2021/13348
9.	Address and e-mail of the liquidator, as registered with the Board	6, Old Post Office Street, Temple Chambers, 3 rd Floor, Room No – 80, Kolkata – 700001. Email: vaibhavkhandelwal@gmail.com 9331689378/ 8582806221
10.	Address and e-mail to be used for correspondence with the liquidator	6, Old Post Office Street, Temple Chambers, 3 rd Floor, Room no – 80, Kolkata – 700001 Email: cirp.wearit@gmail.com
11.	Last date for submission of claims	14/12/2024

Notice is hereby given that the National Company Law Tribunal Kolkata bench has ordered the commencement of liquidation of the **WEARIT GLOBAL LIMITED** on 14/11/2024.

The stakeholders of **WEARIT GLOBAL LIMITED** are hereby called upon to submit their claims with proof on or before **14/12/2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit claim during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 shall be deemed to be submitted under section 38

Date: 20/11/2024
Place: Kolkata





Vaibhav Khandelwal
Liquidator

Registration no – IBBI/PA-001/IP-P02157/2020-2021/13348

আজকাল

অভিষেকের
সঙ্গে বৈঠক
সূত্রত বন্ধির

রাজ্যে আইটি
শিল্পে লগ্নিতে
আগ্রহী ব্রিটেন

www.aajkaal.in কলকাতা ৪ অগ্রহায়ণ ১৪৩১ বুধবার ২০ নভেম্বর ২০২৪ শহর সংস্করণ* ৪.০০ টাকা ১৪ পাতা পশ্চিমবঙ্গের বাইরে অতিরিক্ত বিমান মাণ্ডল ১ টাকা

আজকাল

৭

কলকাতা বুধবার ২০ নভেম্বর ২০২৪

ফর্ম 'বি' প্রকাশ্য ঘোষণা [ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন প্রোসেস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ১২ অধীনে] ওয়্যারিট গ্লোবাল লিমিটেড-এর অংশীদারদের অবগতির জন্য		
ক্রম নং	বিবরণ	বিশদ
১.	কর্পোরেট ঋণগ্রহীতার নাম	ওয়্যারিট গ্লোবাল লিমিটেড
২.	কর্পোরেট ঋণগ্রহীতার প্রতিষ্ঠার তারিখ	০৩.০৮.১৯৯৯
৩.	যে কর্তৃপক্ষের অধীনে এই কর্পোরেট ঋণগ্রহীতা প্রতিষ্ঠিত/ নিবন্ধীকৃত	আরওসি, কলকাতা
৪.	কর্পোরেট ঋণগ্রহীতার কর্পোরেট আইডেন্টিটি নম্বর	U40107WB1999PLC089994
৫.	কর্পোরেট ঋণগ্রহীতার রেজিস্টার্ড অফিস এবং মুখ্য অফিসের ঠিকানা	ফ্রেন্সিস টাওয়ার, ৬ষ্ঠ তল, ২২৯ এ জে সি বসু রোড, কলকাতা ৭০০০২০, পশ্চিমবঙ্গ। কারখানা: গ্রাম ভিলগাঁও, তহশিল- কাসরাওয়াড়, জেলা খাড়াগন- ৪৫১২২৮, মধ্যপ্রদেশ।
৬.	ইনসলভেন্সি রেজোলিউশন প্রোসেস বন্ধের তারিখ	১৪.১১.২০২৫
৭.	কর্পোরেট ঋণগ্রহীতার লিকুইডেশন শুরুর তারিখ	১৪.১১.২০২৪ (এনসিএলটি থেকে ই মেলে প্রাপ্তি ১৮.১১.২০২৪-এ)
৮.	লিকুইডেটর হিসেবে ক্রিয়ারত ইনসলভেন্সি প্রোফেশনালের নাম এবং রেজিস্ট্রেশন নম্বর	বৈভব খান্ডেলওয়ালা, রেজি নং IBBI/IPA-001/ IP-P02157/ 2020-2021/13348
৯.	বোর্ডের কাছে নিবন্ধন অনুযায়ী লিকুইডেটরের ঠিকানা এবং ই- মেল আইডি	৬, ওল্ড পোস্ট অফিস স্ট্রিট, টেম্পল চেম্বারস, ৪র্থ তল, রুম নং ৮০, কলকাতা -৭০০০০১। vaaibhavkkhandelwal@gmail.com, ৯৩৩১৬৮৯৩৭৮/ ৮৫৮২৮০৬২২১
১০.	লিকুইডেটরের সঙ্গে যোগাযোগের জন্য ব্যবহার্য ঠিকানা এবং ই-মেল আইডি	৬, ওল্ড পোস্ট অফিস স্ট্রিট, টেম্পল চেম্বারস, ৪র্থ তল, রুম নং ৮০, কলকাতা -৭০০০০১। cirp.wearit@gmail.com
১১.	দাবি পেশের শেষ তারিখ	১৪.১২.২০২৪
এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, মহামান্য ন্যাশনাল কোম্পানি ল ট্রাইবুনালের কলকাতা বেঞ্চ ১৪.১১.২০২৪ তারিখে ওয়্যারিট গ্লোবাল লিমিটেড-এর লিকুইডেশন শুরুর আদেশ জারি করেছেন। ওয়্যারিট গ্লোবাল লিমিটেড-এর স্বার্থধারকদের প্রতি আহ্বান জানানো হচ্ছে যাতে তাঁরা ওপরে দফা নং ১০-তে উল্লেখ করা ঠিকানায় লিকুইডেটরের কাছে ১৪.১২.২০২৪ তারিখের মধ্যে তাঁদের দাবির অনুকূলে প্রমাণ পেশ করেন। আর্থিক ঋণদাতারা কেবলমাত্র ইলেকট্রনিক উপায়ে তাঁদের দাবির অনুকূলে প্রমাণ দাখিল করবেন। বাকি সকল ঋণদাতা তাঁদের দাবির অনুকূলে প্রমাণ নিজেরা এসে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে দাখিল করতে পারবেন। দাবির অনুকূলে মিথ্যা বা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা হতে পারে। লিকুইডেশন প্রক্রিয়াতে দাবি পেশ না করলে কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রোসেসকালে দাবি দিলে তা ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর ৩৮ ধারায় গণ্য হবে। তারিখ: ২০.১১.২০২৪ স্থান: কলকাতা স্বাঃ- বৈভব খান্ডেলওয়ালা লিকুইডেটর রেজিস্ট্রেশন নং IBBI/IPA-001/ IP-P02157/ 2020-2021/13348		



WEDNESDAY, NOVEMBER 20, 2024

15

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF WEARIT GLOBAL LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	WEARIT GLOBAL LIMITED
2.	Date of incorporation of corporate debtor	03/08/1999
3.	Authority under which corporate debtor is incorporated /Registered	ROC-KOLKATA
4.	Corporate Identity No of corporate debtor	U40107WB1999PLC089994
5.	Address of the registered office and principal office (if any) of corporate debtor	Crescent Tower, 5th Floor, 229, A J C Bose Road, Kolkata-700020, West Bengal Factory located at: Village Bheelgaon, Tehsil-Kasrawad, District-Khargone-451228. Madhya Pradesh
6.	Date of closure of Insolvency Resolution Process	14/11/2025
7.	Liquidation commencement date of corporate debtor	14/11/2024 (came to the knowledge of Liquidator on 18/11/2024, through email from NCLT)
8.	Name and registration number of the insolvency professional acting as liquidator	Vaibhav Khandelwal, Reg no - IBBI/IPA-001/IP-P02157/2020-2021/13348
9.	Address and e-mail of the liquidator, as registered with the Board	6, Old Post Office Street, Temple Chambers, 3rd Floor, Room No - 80, Kolkata-700001. Email: vaibhavkkhandelwal@gmail.com 9331689378 / 8582806221
10.	Address and e-mail to be used for correspondence with the liquidator	6, Old Post Office Street, Temple Chambers, 3rd Floor, Room no - 80, Kolkata-700001. Email: cirp.wearit@gmail.com
11.	Last date for submission of claims	14/12/2024

Notice is hereby given that the National Company Law Tribunal Kolkata bench has ordered the commencement of liquidation of the **WEARIT GLOBAL LIMITED** on **14/11/2024**.
The stakeholders of **WEARIT GLOBAL LIMITED** are hereby called upon to submit their claims with proof on or before **14/12/2024**, to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.
In case a stakeholder does not submit claim during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 shall be deemed to be submitted under section 38.

Vaibhav Khandelwal
Liquidator

Date : 20/11/2024
Place : Kolkata

Registration no.: IBBI/IPA-001/IP-P02157/2020-2021/13348



FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF WEARIT GLOBAL LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	WEARIT GLOBAL LIMITED
2.	Date of incorporation of corporate debtor	03/08/1999
3.	Authority under which corporate debtor is incorporated /Registered	ROC-KOLKATA
4.	Corporate Identity No of corporate debtor	U40107WB1999PLC089994
5.	Address of the registered office and principal office (if any) of corporate debtor	Crescent Tower, 5th Floor, 229, A J C Bose Road, Kolkata-700020, West Bengal Factory located at: Village Bheelgaon, Tehsil-Kasrawad, District-Khargone-451228. Madhya Pradesh
6.	Date of closure of Insolvency Resolution Process	14/11/2025
7.	Liquidation commencement date of corporate debtor	14/11/2024 (came to the knowledge of Liquidator on 18/11/2024, through email from NCLT)
8.	Name and registration number of the insolvency professional acting as liquidator	Vaibhav Khandelwal, Reg no - IBBI/IPA-001/IP-P02157/2020-2021/13348
9.	Address and e-mail of the liquidator, as registered with the Board	6, Old Post Office Street, Temple Chambers, 3rd Floor, Room No - 80, Kolkata-700001. Email: vaaibhavkkhandelwal@gmail.com 9331689378 / 8582806221
10.	Address and e-mail to be used for correspondence with the liquidator	6, Old Post Office Street, Temple Chambers, 3rd Floor, Room no - 80, Kolkata-700001. Email: cirp.wearit@gmail.com
11.	Last date for submission of claims	14/12/2024

Notice is hereby given that the National Company Law Tribunal Kolkata bench has ordered the commencement of liquidation of the **WEARIT GLOBAL LIMITED** on **14/11/2024**.
The stakeholders of **WEARIT GLOBAL LIMITED** are hereby called upon to submit their claims with proof on or before **14/12/2024**, to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.
In case a stakeholder does not submit claim during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 shall be deemed to be submitted under section 38.

Vaibhav Khandelwal
Liquidator

Date : 20/11/2024
Place : Kolkata

Registration no.: IBBI/IPA-001/IP-P02157/2020-2021/13348

नव भारत



नवभारत 03
इंदौर, बुधवार, 20 नवंबर, 2024

फॉर्म बी	
सार्वजनिक घोषणा	
(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड (परिसमापन प्रक्रिया) विनियम, 2016 का विनियम 12) वेयरिट ग्लोबल लिमिटेड के हितधारकों के ध्यानार्थ	
क्र.	विवरण
1.	कॉर्पोरेट देनदार का नाम
2.	कॉर्पोरेट देनदार के निगमन की तिथि
3.	प्राधिकरण जिसके अंतर्गत कॉर्पोरेट देनदार निगमित/पंजीकृत है
4.	कॉर्पोरेट देनदार की कॉर्पोरेट पहचान संख्या
5.	कॉर्पोरेट देनदार के पंजीकृत कार्यालय और मुख्य कार्यालय (यदि कोई हो) का पता
6.	दिवालियापन समाधान प्रक्रिया के समापन की तिथि
7.	कॉर्पोरेट देनदार के परिसमापन आरंभ की तिथि
8.	परिसमापक के रूप में कार्य करने वाले दिवालियापन पेशेवर का नाम और पंजीकरण संख्या
9.	बोर्ड के साथ पंजीकृत परिसमापक का पता और ई-मेल
10.	परिसमापक के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल
11.	दावे प्रस्तुत करने की अंतिम तिथि

एतद् द्वारा सूचित किया जाता है कि राष्ट्रीय कंपनी विधि न्यायाधिकरण कोलकाता पीठ ने 14/11/2024 को वेयरिट ग्लोबल लिमिटेड के परिसमापन की शुरुआत करने का आदेश दिया है. वेयरिट ग्लोबल लिमिटेड के हितधारकों से अनुरोध है कि वे 14/12/2024 को या उससे पहले मद संख्या 10 के सामने उल्लिखित पते पर परिसमापक को अपने दावे प्रमाण सहित प्रस्तुत करें. वित्तीय लेनदार अपने दावे प्रमाण सहित केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे. अन्य सभी लेनदार प्रमाण सहित दावे व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से प्रस्तुत कर सकते हैं. दावों के झूठे या भ्रामक प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा. यदि कोई हितधारक परिसमापन प्रक्रिया के दौरान दावा प्रस्तुत नहीं करता है तो ऐसे हितधारक द्वारा IBBI (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के तहत कॉर्पोरेट दिवाला समाधान प्रक्रिया के दौरान प्रस्तुत किए गए दावों को धारा 38 के तहत प्रस्तुत किया गया माना जाएगा.

दिनांक- 20/11/2024
स्थान- कोलकाता

वैभव खंडेलवाल
परिसमापक

पंजीकरण संख्या- IBBI/IPA-001/IP-P02157/2020-2021/13348